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SLP(C)No. 4230-4231 OF 2003

ITEM No.206

Court No. 6

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) Nos.4230-4231/2003

(From the judgement and order dated 27/01/2003 in MFA 2940/02 c/w
2939/02 of The HIGH COURT OF KARNATAKA AT BANGALORE)

KUMAR V. JAGIRDAR

Petitioner (s)

VERSUS

CHEZHANA RAMATHEERTHA

Respondent (s)

(With prayer for interim relief)

(For Final Disposal)

Date : 09/01/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)Mr. S.S. Javali, Sr.Adv.

Mr. P.R. Ramasesha, Adv.

Mr. Krishnan Kumar, Adv.

Ms. Vandana Jalan, Adv.

For Respondent (s)Mr. Gopal Subramaniam, Sr.Adv.

Mr. Dayan Krishnan, Adv.

Mr. Nikhil Nayyar, Adv.

Mr. Gautam Narayan, Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 16.1.2004 as part-heard.

Sarita (Shelly Sengupta)
Court Master